Central share under Bonded Labour Rehabilitation Scheme

†1920. DR. BHUSHAN LAL JANGDE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the entire Central share under the bonded labour rehabilitation scheme, has still not been received; and

(b) whether the Central Government will provide assistance for making houses available for the beedi workers, textile workers, bonded labourers, agricultural workers, workers engaged in industries and other workers, even as their pension has been enhanced?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No proposal for release of central share under BLR scheme is pending in this Ministry.

(b) The beedi workers working in the establishments covered under the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, get a minimum pension of ₹ 1000/- per month. For the workers in the unorganised sector there is no pension scheme specific to beedi labourers, textile labourers, bonded labourers, peasants and other labourers. Unorganised Workers aged 60 years and above are covered by the Indira Gandhi National Old Age Pension Scheme. All IGNOAPS beneficiaries aged 60 to 79 are entitled to receive a monthly pension of ₹ 200/- from the Central Government. Similarly, those 80 years and above are entitled to ₹ 500/- per month. However, the State Governments have the freedom to pay more amount in addition to the Central assistance.

Under the Revised Integrated Housing Scheme, 2016, for beedi workers, housing subsidy of ₹ 150,000/- is provided in three installments on 25:60:15 ratio. The first installment of ₹ 37,500/-per tenement as advance is released on receipt of proposal, the second installment of ₹ 90,000/- is released on reaching the lintel level and third installment of ₹ 22,500/- per tenement is released on receipt of 100% inspection conducted by the Engineers/ Officers of the Labour Welfare Organisation that the construction of houses has been completed in all respect. The Scheme is implemented by the Welfare Commissioners of the Labour Welfare Organisation of the Ministry.

Further, "Housing for All" Mission has been launched on 25.06.2015 by the Ministry of Housing and Urban Poverty Alleviation, Government of India, to help facilitate the efforts of the State Governments/ Union Territories in providing a pucca house to all the urban poor eligible under the mission.

†Original notice of the question was received in Hindi.